

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 714/2016
CA NO.

CORAM:



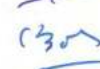

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

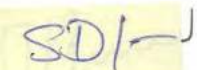
NAME OF THE COMPANY: PPPL Construction Pvt Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	Kunal Tandon,	Advocate	Petitioner Companies	
②	Snigdha Sharma,	Advocate	"	
3.	C. BALOONI	Company Prosecutor	FR R.D (NR)	
4.	CHETANA KANDPAL	Company Prosecutor	For Official Liquidator	

ORDER

Adjourned to 23.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)